

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 174767/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING
O.T.)

Date : 11-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith complete address to effect service on respondent
no.1 within two weeks time as last opportunity.

Service is complete on respondent no.2. Vakalatnama and
counter affidavit be filed within four weeks time as last
opportunity.

Service is complete on respondent nos.3 and 4. Ld.
Counsel appearing on behalf of respondent no.2 appears for
respondent nos. 3 and 4 also and seeks one weeks time for
filing vakalatnama and counter affidavit. Granted.

List again on 22.7.2019.

ANIL LAXMAN PANSARE
Registrar